

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).1257/2021

EHTESHAM HASHMI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 24-01-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Petitioner(s) Mr. Prashant Bhushan, AOR
Ms. Rashani Singh, Adv.

For Respondent(s) Mr. Tushar Mehta, Sr. Adv.
Mr. Shuvodeep Roy, AOR
Mr. Kabir Shankar Bose, Adv.
Mr. Kanu Agarwal, Adv.
Mr. Ayush Anand, Adv.
Ms. Kanika Singhal, Adv.
Mr. Ishaan Borthakur, Adv.

Mr. Tushar Mehta, SG
Mr. K.M. Nataraj, ASG
Mr. Kanu Agarwal, Adv.
Mr. Shuvodeep Roy, Adv.
Ms. Swati Ghildiyal, Adv.
Mr. Kush Chaturvedi, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

- 1 Mr Prashant Bhushan, learned counsel appearing on behalf of the petitioner, states that the rejoinder affidavit would be filed during the course of the week.
- 2 List the petition on 31 January 2022.

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER